	<u>Annexure-2</u> Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025 (List of unsecured financial creditors belonging to any class of creditors)													
	(Amount in Rs.)													
		Details o recei		Details of claim admitted					Amount of					
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Whether related	% of	contingent claim	any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks , if any	
			-	-	-	-	-	-	-	-	-	-		